

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3581
ANSWERED ON:16.08.2000
APPOINTMENTS IN MISSION ABROAD
AKHILESH YADAV

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

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- (a) whether the prescribed rules are followed while making appointments in Indian High Commissions and Embassies ;
- (b) if so, whether the approval of the Ministry of External Affairs was sought in regard to certain appointments made in the Indian High Commission, at London and Consulate General of India at Birmingham ;
- (c) if not, the reasons therefor including the action taken by the Government in this regard by fixing responsibility ; and
- (d) the economic losses suffered by the Government as a result thereof ?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA)

a & b] The officials of the Ministry are posted to our Missions/Posts abroad in accordance with the Rules and on the basis of a number of considerations which include, inter-alia , their seniority, suitability and experience for a particular assignment, keeping in mind also the principle of rotation. The postings are decided by the three Boards constituted for the purpose : the Foreign Service Board(FSB), the Senior Establishment Board(SEB) and the Junior Establishment Board(JEB). The approval of the Ministry was duly obtained for appointments made in the Indian High Commission, at London and Consulate General of India, at Birmingham.

c] Does not arise.

d] Does not arise.